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**MINISTRY OF RURAL DEVELOPMENT ASSISTANT LIBRARY  
AND INFORMATION OFFICER RECRUITMENT RULES, 1999**

CONTENTS

1. Short title and commencement
2. Number of Posts, Classification and Scale of Pay
3. Method of Recruitment, Age Limit and Other Qualifications
4. Disqualification
5. Power to relax
6. Saving

**SCHEDULE 1 :- SCHEDULE**

**MINISTRY OF RURAL DEVELOPMENT ASSISTANT LIBRARY  
AND INFORMATION OFFICER RECRUITMENT RULES, 1999**

<sup>1</sup> Received the assent of the President New Delhi, the 15th November, 1999 on G.S.R. 5, and published in the Gazette of India, No. 1, Part II, Sub-section (i) of Section 3, dated January 1, 2000-MINISTRY OF RURAL DEVELOPMENT. New Delhi, the 15th November, 1999 G.S.R. 5.-In exercise of the powers conferred by the proviso to article 309 of the Constitution the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Library and Information Officer in the Ministry of Rural Development, namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Ministry of Rural Development Assistant Library and Information Officer Recruitment Rules, 1999

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(2) They shall come in to force on the date of their publication in the official Gazette.

**2. Number of Posts, Classification and Scale of Pay :-**

The number of the said posts, its classification and the scale of pay attached thereto shall be specified in columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of Recruitment, Age Limit and Other**

**Qualifications :-**

The method of recruitment to the said posts, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 14 of the said schedule.

**4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect of any class or category of person.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen other Backward classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

SCHEDULE				
Name of the post	No. of Posts	Classification	Scale of Pay	Whether selection
				by merit or selection-
				cum-seniority or non-
				selection post

1 Assistant Library .and	2 1*	3 General Central	4 Rs. 6500- 200-10500	5 Not Applicable
Information Officer	*( 1999)	Service Group 'B'		
	*Subject to variation	Gazetted Non-		
	depending on	ministerial		
	workload			